

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

Applicant(s):
Advocate for
Applicant(s) :

Respondent(s) :
Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p><u>OA No.290/00295/2014</u> <u>Date of Order : 04.04.2016</u></p> <p>Mr. S.P. Singh, counsel for the applicant. Mr.K.S. Yadav, counsel for the respondents.</p> <p>Both the counsels agreed that the relief claimed for by the applicant has been granted and therefore the OA has become infructuous.</p> <p>Accordingly, the OA is dismissed as infructuous.</p> <p> [Ms. Praveen Mahajan] Administrative Member</p> <p> [Dr.K.B. Suresh] Judicial Member</p> <p>Rss</p>